

generation are indicated below :

State/ Union Territory	Average cost of generation	
	Hydro (Paise/kwh)	Thermal (Paise/kwh)
Assam	9.0	17.0*
Bihar	(No Hydel generation)	8.83
Uttar Pradesh	4.0	7.50
West Bengal	8.0	5.61
Delhi	(No Hydel generation)	11.20

\*Average cost of generation of Diesel Stations and Naharkatia Thermal Power Station.

### सेलेक्शन ग्रेड दफ्तरी

4000. श्री निहाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सेलेक्शन ग्रेड दफ्तरियों की नियुक्ति दफ्तरियों या चपरागियों और जमादारों में से की जाती है या उनकी सीधी नियुक्ति की जाती है ;

(ख) यदि सेलेक्शन ग्रेड दफ्तरियों की नियुक्ति चपरागियों और जमादारों में से की जाती है तो उनकी नियुक्ति दफ्तरियों में से न किये जाने के क्या कारण हैं ;

(ग) क्या यह सच है कि मंत्रियों और उच्चाधिकारियों के साथ काम करने वाले चपरागियों और जमादारों की उक्त मंत्रियों और उच्चाधिकारियों द्वारा सेलेक्शन ग्रेड में पदोन्नति अपने सेवानिवृत्ति के समय की जाती है जिसके परिणामस्वरूप दफ्तरियों की वरीयता पर प्रभाव पड़ता है ; और

(घ) यदि हाँ, तो इसके क्या कारण हैं और इस अनियमितता को दूर करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) चुनाव ग्रेड दफ्तरियों की नियुक्तियाँ दफ्तरियों में से ही करनी होती हैं और कोई सीधी भरती नहीं की जाती है ।

(ख) यह सवाल नहीं उठता ।

(ग) और (घ). यह सूचना विभिन्न मंत्रालयों से इकट्ठी की जायेगी तथा संभव शीघ्र ही सदन की मेज पर रख दी जायेगी ।

### CORRECTION OF ANSWER TO U.S.Q. NO. 2132 DT. 1-12-69 re. HUNDI TRANSACTIONS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): In the reply given by me on the 1st December, 1969 to unstarred question No. 2132, by Hon'ble Shri Sitaram Kesri regarding Hundi transactions, it was stated that there was no recent representation in this matter from the Bombay Shroffs Association. It is since found that a representation had been received in July, 1969 from the Bombay Shroffs Association in regard to the operation of the provision in section 40A(3) of the Income-tax Act which provides for the disallowance, in computing the profits and gains of business or profession, of any expenditure for which payment is made in a sum exceeding Rs. 2,500 if such payment is made otherwise than by a crossed bank cheque or draft. The representation from the Bombay Shroffs Association seeks to exclude from the operation of the above mentioned provision payments for business expenditure made through Darshani Hundis. The Hon'ble Member, Shri Sitaram Kesri had presumably this representation in view when formulating the question.

2. The representation from the Bombay Shroffs Association is still under consideration of the Government. It is expected that a decision in the matter will be taken shortly.

3. The inadvertant omission to refer to this representation in the reply given by me to the question is regretted.

12.24 hrs.

### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

BANK ROBBERY IN CALCUTTA

MR. SPEAKER : Shri Hem Barua.

SHRI JYOTIRMOY BASU (Diamond Harbour): On a point of submission. If

the Minister is prepared to make a statement on the two dacoities that have taken place in Lucknow and Ghaziabad, that may also be taken up with this. (*Interruptions*)

MR. SPEAKER: This is a calling attention, only relating to the State Bank of India in Calcutta, and has nothing to do with any other thing. If you bring some other motion . . . (*Interruptions*) It means that if dacoities are going to be a common thing today, why not have an hour from the morning? Mr. Basu, do not get annoyed simply because it is Calcutta.

SHRI JYOTIRMOY BASU: May I make a submission? It arises from what you have said just now. May I quote the crime figures for the whole of India and for Bengal? (*Interruptions*)

MR. SPEAKER: Why do you feel so much concerned over this dacoity? Anything that happens in Bengal should not annoy you. It is the State Bank of India. Why should you get worried about a dacoity?

SHRI UMANATH (Pudukkottai): We also want that there should not be an attitude that U.P. should not come.

SHRI HEM BARUA (Mangaldai): I call the attention of the Minister of Finance to the following matter of urgent public importance and request that she may make a statement thereon:

"The reported loot of a branch of the State Bank of India in Calcutta to the tune of Rupees 4.6 lakhs on 12-12-1969."

SHRI JYOTIRMOY BASU: You allow this forum to be used for political propaganda against the United Front Government. We do not like it.

SHRI BAL RAJ MADHOK (South Delhi): Should we assume that the dacoity in Lucknow was organised by these people so that the calling attention today is not discussed? (*Interruptions*)

SHRI UMA NATH: When the Viet Nam massacre was raised here, you also raised objection. Was it your intention to shut out the discussion? (*Interruptions*)

MR. SPEAKER: Mr. Basu, I am not allowing you. I have already allowed the calling attention.

SHRI JYOTIRMOY BASU: I am prepared to bow to you, but I want to make a submission giving the crime figures in India.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): Mr. Speaker, Sir, with your permission I would like to make a statement on the robbery which took place at the Russell Street Branch of the State Bank of India in Calcutta on 12th December, 1969.

A gang of 10 persons arrived in a lorry at the branch at about 9.50 A.M. on the 12th December, 1969. As soon as the cash and securities etc. were taken out from the strong room and the strong room was closed, 7 or 8 persons entered the branch premises and fired several rounds at random. Some of them climbed the cash counter and held the guard and the other employees at gun point and removed three locked boxes containing cash from the cash department enclosure. Another person entered the clerical section and carried away the box containing shares and securities. The total cash lost amounted to Rs. 4,62,218.65.

One bank guard, Shri Toran Bahadur was killed and another guard along with four other employees sustained injuries. Two guns of the bank guards were taken away by the raiders. The entire operation was over in approximately five minutes.

One guard and another employee of the injured are under medical treatment in a hospital. Others were discharged after medical first aid. The hospitalised employees are stated to be progressing satisfactorily.

The State Bank has lodged the first information report with the Police and has arranged for round the clock police pickets in the Branch premises. The Police have been making necessary investigations and it is reported that they have traced a lorry and two lots of currency notes which aggregate to Rs. 20,406 and a box containing securities and shares is also reported to have been traced. They

[Shri P. C. Sethi]

are also reported to have taken one person into custody. We are seeking further confirmation about this and fuller information from the West Bengal Government. (*Interruptions*)

SHRI JYOTIRMOY BASU : The hon. Member has made a suggestion. You could give me a couple of minutes. I shall quote from what the Government have said.

SHRI HEM BARUA : Sir, West Bengal of late has become a honeycomb of violent activities and gangsterism and these things which are launched in West Bengal have percolated into other States also, States like Uttar Pradesh, where such an incident took place at Lucknow yesterday. And these Naxalites—and I do not think Mr. Jyotirmoy Basu belongs to the Naxalite group—(*Interruption*)

SHRI JYOTIRMOY BASU : I belong to West Bengal and I associate myself with everything that happens in West Bengal. I take full responsibility.

SHRI HEM BARUA : So, he associates himself with the dacoity also. (*Interruption*). Here is a gentleman who associate himself with dacoities also. These Naxalites are operating...

SOME HON. MEMBERS *rose*—

SHRI JYOTIRMOY BASU : I share the difficulties of West Bengal as long as we are there in West Bengal. (*Interruption*)

MR. SPEAKER : Mr. Jyotirmoy Basu, will you please sit down ?

SHRI HEM BARUA : As I said, West Bengal of late has become a honeycomb of violent activities, and the gangsterism launched in West Bengal has percolated into other States as well, like Uttar Pradesh, where an incident took place in Lucknow only yesterday. Sir, these Naxalites have made Debar and Gopivallabhpur in Midnapore district the field of their activities, their operation. Many people are killed there and guns are looted from those people. There is a state of anarchy in West Bengal. (*Interruption*)

SHRI UMA NATH : Sir, it is unfair that in this Calling Attention Motion, he makes such observations.

SHRI HEM BARUA : I am not yielding.

SHRI UMA NATH : The Calling Attention deals with the raid on a branch of the State Bank of India in Calcutta. But the hon. Member goes on to refer to the law and order situation which is the subject-matter of the State of West Bengal. You cannot allow it to be raised here. That is not fair.

SOME HON. MEMBERS *rose*—

MR. SPEAKER : Order, order.

SHRI HEM BARUA : May I say, during the last 18 months, as many as six armed dacoities in Calcutta have taken place, and during this year, as many as three armed dacoities on banks have taken place in Calcutta alone. On that particular day, the police had been diverted to other places for obvious reasons in West Bengal. (*Interruption*)

SEVERAL HON. MEMBERS *rose*—

MR. SPEAKER : Will you all please sit down ?

SHRI HEM BARUA : One instance cannot justify another. (*Interruption*)

MR. SPEAKER : Order, order. This motion is regarding dacoity in respect of the State Bank of India.

SHRI HEM BARUA : Sir, one evil does not justify another evil. Even if one calls me a goonda, I should not call him a goonda. One evil does not justify another evil.

SEVERAL HON. MEMBERS *rose*—

MR. SPEAKER : I am on my legs. The hon. Member there raised the question of law and order. How can he divide law and order from this dacoity ?

SHRI UMA NATH : It is a specific question with regard to dacoity. If he goes to law and order, he then raises a general question. On a specific question raised through a Calling Attention, it is not proper. (*Interruption*) The other day, you gave a ruling : on the question when something happened in Uttar Pradesh.

you said that you are not going to allow it. Mistakes have been committed before, namely, State subjects have been allowed to be discussed even in an indirect form. Now you say how can I prevent a law and order question from being brought here. Law and order is a State subject. It pertains to West Bengal here. Do you say that exception must be taken and this must be allowed here? That, we cannot allow. We cannot allow that. You cannot give contradictory decisions.

MR. SPEAKER: This is dacoity on the State Bank. State Bank, is of course, a Central subject. We have been allowing discussions on the riots in Ahmedabad. We have been allowing discussions on U.P. (*Interruptions*).

SHRI UMANATH: When UP Vidhan Sabha members were deprived of their right to vote and when most of the opposition leaders here wanted a discussion, you said, "No; it is a State subject." We are not afraid of law and order question being discussed. We are prepared for it. But you cannot shut out UP and allow only West Bengal.

MR. SPEAKER: You cannot achieve anything by shouting. About UP Vidhan Sabha, that was an entirely different question. We cannot discuss dacoity without going into the law and order situation. (*Interruptions*).

SHRI UMANATH: That ruling you should have given when the UP Vidhan Sabha question came up. Political partisanship should not emanate from the Chair. (*Interruptions*).

एकदश महोदय : मुझे हैरानी है कि स्टेट बैंक की डकैती का केम है और लोग मारे गये हैं, मर्डर हो गए हैं और ये कहते हैं कि ला एंड आर्डर की बात ही न करो ।

SHRI HEM BARUA: During 1969, as many as three armed dacoities on banks in Calcutta alone have taken place. (*Interruptions*).

MR. SPEAKER: Mr. Basu, please sit down. I am not going to allow you now.

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): I just want to say one thing to hon. Members. I know they are very excited on this matter. But firstly they should not say anything against the Chair. We have that tradition always. We have always accepted what the Chairman has said. Secondly, how big the discussion should be is in your hands. I do not want to comment on that. Hon. Members on all sides should try not to say things which will provoke others unnecessarily. But he should not be provoked at the very mention of the word 'Bengal'. (*Interruptions*).

SHRI JYOTIRMOY BASU: We are least provoked. (*Interruptions*).

SHRIMATI INDIRA GANDHI: The hon. Member made a most extraordinary remark saying that he is associated with everything that happened in Bengal. I would like to know what he means by that, in what way he is associated with the robbery. (*Interruptions*).

SHRI HEM BARUA: During the year 1969 as many as 3 armed bank dacoities took place in Calcutta alone. Since the State police was diverted on that particular day in Calcutta elsewhere for obvious reasons, may I know what steps the Government of India took to give security to the bank employees in the State Bank of India operating its branch in Russel Street in Calcutta? The employees of other banks are getting panicky because of this armed dacoity. May I know whether the government propose to give security and protection to the bank employees from this sort of goonda attacks?

SHRI P. C. SETHI: As far as armed guard is concerned, there was an armed guard in the bank. But he was overpowered by a number of persons.

SHRI HEM BARUA: It is true that the armed guard was there. But he was overpowered and seriously injured. So, may I know whether the government propose to reinforce the armed guards with their own guards so as to give protection to the bank employees?

SHRI P. C. SETHI : Since this incident the police are patrolling the area and, according to Bengali newspapers Shri Jyoti Basu is said to have given an assurance that all possible efforts would be made to apprehend the culprits... (Interruptions)

MR. SPEAKER : Nothing will be recorded.... (Interruptions)\*\*

SHRIMATI ILA PALCHOUDHURI (Krishnagar) : During the armed dacoity signed leaflets which read, "Commander of the little Communist Corps" have been found and also portraits of Mao and leaflets saying "Mao's thoughts are our thoughts" ....(shame, shame). The police have found them. According to the newspapers, when the Police Minister Shri Jyoti Basu was requested to make a statement on the law and order situation, he refused to do so and the Chief Minister of West Bengal, Shri Ajoy Mukherjee, has said that if his efforts through Satyagraha fail to restore law and order he would resign. During the period that the UF Government has been in power 20 houses have been set on fire and four people have been killed every week....(Interruptions). There has been break down of the law and order situation in West Bengal. What does the Government propose to do for the protection of the people? We hear that because of the deterioration in the law and order situation the West Bengal Government had asked the Defence Ministry to alert the army to stand by. Was this taken note of the Centre? The law and order situation has changed beyond recognition and no sustained effort is made to improve it in West Bengal. ... (Interruptions). There is a feeling of helplessness and terror everywhere. The householder is in terror and the banks are feeling insecure. The cultivators crops are looted all over West Bengal, leaving people terrorised. So, the whole situation in Bengal needs to be looked into. What does the government propose to do?

SHRI P. C. SETHI : As far as the leaflets are concerned, the State Bank officials have stated that no communist literature or red flag were found in the bank premises....(Interruptions).

SHRI HEM BARUA : Calcutta is flooded with portraits of Mao....(Interruptions).

SHRI P. C. SETHI : However, on the Russell Street, where this branch is situated, some leaflets were found on the streets.... (Interruption)

SHRI P. GOPALAN (Tellicherry) : The Home Minister has denied that.

SHRI HEM BARUA : Calcutta is overflooded with Mao posters and Mao slogans and one of the posters says, "Chairman Mao is our chairman" Do not forget that.

SOME HON MEMBERS: Shame, shame.

SHRI D. N. PATODIA (Jalore) : The embarrassment of my Communist friends is understandable because they are in any case out to wreck the Constitution and destroy democracy in the country..... (Interruption)

SHRI UMANATH : We wreck..... (Interruption)

SHRI RANJEET SINGH (Khalilabad) : He says, "We wreck".

SHRI S. K. TAPURIAH (Pali) : Looting banks is their substitute for political donations....(Interruption)

SHRI D. N. PATODIA : Whenever some bird is killed in some remote corner of Africa, our country rises to the occasion and expresses sympathy for the bird, but whenever something serious happens on the soil of our country we appear to be least concerned and say that it is a State subject, law and order problem and all that... (Interruption)

SHRI UMANATH : Where was your sympathy when nine Indians were killed by the Israelis....(Interruption) ?

MR. SPEAKER : Why do you not allow the proceedings to go on?

SHRI D. N. PATODIA : What is happening in West Bengal is that banks have

\*\*Not recorded.

been looted one after another, this State has been credited with the largest number of political murders, thefts are being conducted and people have no protection. What is the reaction of the Government to all this? The Chief Minister of West Bengal says... (*Interruption*) that although he admits that there is no law and order he is unable to act and that he offers satyagraha as an impotent person. In reply what does the Deputy Chief Minister say?

SHRI UMANATH : Sir, I want to know from you if this is within the scope of this question... (*Interruption*)

SHRI D. N. PATODIA : When a question was put to the Deputy Chief Minister with regard to this dacoity in banks, do you know what he said? The Deputy Chief Minister, Shri Jyoti Basu said... (*Interruption*), "Yes, we are aware of the incident, but what can be done? Investigations have started." This is his attitude.

Now, what about the Central Government? The Home Minister, Shri Chavan, is not prepared to make any inquiry or to intervene. He is not even prepared to ask the Governor to submit a report about law and order. The Prime Minister does not speak at all. She does not speak on account of her political convenience. She prefers not to speak. In view of these conditions in West Bengal may I know from the hon. Minister as to how long they propose to wait before they take any action? Do they consider that the situation for intervening has not arrived? To what extent will they permit the situation to deteriorate further... (*Interruption*)? With regard to this bank dacoity may I know whether the Central Government is insisting upon the State Government that the total loss that the bankers have incurred will have to be compensated by the State Government because they are not acting in the matter and are not carrying on any investigation? May I have a positive reply to these questions?

SHRI P. C. SETHI : As far as the broad question of law and order is concerned, I am not competent to reply... (*Interruption*).

SHRI D. N. PATODIA : This arises out of lack of law and order. You cannot I.40LSS/69—8

separate one from the other, as the Speaker himself ruled.

SHRI P. C. SETHI : To the extent you, Sir, have observed about the general question of law and order also...

MR. SPEAKER : Only as it relates to this dacoity.

SHRI P. C. SETHI : About the wider question of law and order that has been put by the hon. Member...

SHRI D. N. PATODIA : It arises out of this.

SHRI P. C. SETHI : ... I am here standing only to answer the question about the State Bank robbery.

MR. SPEAKER : He said, when some people went to the Deputy Chief Minister, he made some observations. Only about that, you may clarify.

SHRI P. C. SETHI : As regards the observations made by the Deputy Chief Minister there, I have in my possession a Bengali newspaper report saying that what he said was that all efforts will be made to apprehend the culprits.

SHRI D. N. PATODIA : Are you denying what I said? What about compensating the loss incurred on account of these robberies? Who is going to compensate the Bank loss? That was my question.

SHRI P. C. SETHI : It is a peculiar proposition from the hon. Member that wherever there is a bank robbery in a particular State, the State Government should compensate for it. That has never been done.

SHRI D. N. PATODIA : Why not? They are instigating these robberies there. The West Bengal Government and the Communist Party are instigating these robberies.

MR. SPEAKER : Shri Meetha Lal Meena—absent; Shri Onkar Lal Berwa—absent. So, we pass on to the next item.

SHRI BAL RAJ MADHOK (South Delhi) : Sir, with your permission, I would like to raise a question of privilege.

MR. SPEAKER : No please; I have not allowed it.

**SHRI BAL RAJ MADHOK :** You said, the reply had to come. I have got the reply. I am not satisfied with the reply. I have sought your permission, Sir.

How can you have any time after the Call Attention Notice is over? How can you have your say now? Please sit down.

**MR. SPEAKER :** Will you please sit down?

12.54 hrs.

**SHRI BAL RAJ MADHOK :** Will you allow it or not? It is a very important question. The Prime Minister has deliberately misled the House.

QUESTION OF PRIVILEGE

STATEMENT DATED 8-12-1969 re. LOSS OF  
 SECRET DOCUMENTS FROM C.S.I.O.,  
 CHANDIGARH

**MR. SPEAKER :** Please sit down; I am on my legs. You wrote to me just when there were a few minutes left. I have not gone into it. Let me examine it.

**MR. SPEAKER :** Now, I have to inform the House that I have received three notices of question of privilege from Shri Shivappa, Shri M. L. Sondhi and Shri Kanwar Lal Gupta regarding the statement made by the Minister of Education in the House on 8th December, 1969, about the letter written by the Director of the C.S.I.O., Chandigarh, to him. The copies of these notices have been forwarded to the Education Minister. I would like to hear the Minister and the Members before deciding the matter. Let us first hear the Minister.

**SHRI BAL RAJ MADHOK :** May I raise it tomorrow? It is a very important question. The Prime Minister deliberately said something about the Delhi Administration. You say, you have not studied it. May I raise it tomorrow?

**MR. SPEAKER :** I can let you know only after I have studied it.

**SHRI BAL RAJ MADHOK :** This matter was before you for the last 10 days.

**SHRI KANWAR LAL GUPTA (Delhi Sadar) :** What is the motion? You may read it out.

**MR. SPEAKER :** I received your letter only this morning.

**SHRI INDRAJIT GUPTA (Alipore) :** What is the question of privilege? May we know it?

**SHRI BAL RAJ MADHOK :** I sent the requisition to you 10 days back. I will be raising it tomorrow definitely. (*Interruptions*)

**DR. RAM SUBHAG SINGH (Buxar) :** The motion may be read out.

SOME HON. MEMBERS rose—

**MR. SPEAKER :** Order, order. Will you please sit down? What is this practice of getting up when I am on my legs? Mr. Jyotirmoy Basu, I warn you. If you behave like that, I am not going to tolerate. What is this? You are exploiting my leniency. I will not tolerate it. On every little thing, you get up and interrupt. I warn you again not to do it.

**MR. SPEAKER :** The motion is that the Education Minister made an incorrect statement. I sent that to the Education Minister. He has now come with a statement ready in his hands. Let us hear him.

**SHRI KANWAR LAL GUPTA :** This is about the loss of secret documents in the C.S.I.O., Chandigarh.

**MR. SPEAKER :** That is the only matter The matter before the House is that the Minister made a categorical statement that he did not receive the information before such and such day. But the hon. Members on this side say that he did receive it earlier. So, I sent your letter for his comments.

श्री रामावतार शास्त्री : (पटना) :  
 अध्यक्ष महोदय, जरा हम लोगों का निवेदन  
 भी तो सुनिए ।

अध्यक्ष महोदय : किस बात पर ?